

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. C.P.(IB)-1623(MB)/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 14.07.2021**

NAME OF THE PARTIES: - Sunflag Iron & Steel Co. Ltd.
V/s
Uday Bright Bars Pvt. Ltd.

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared from either side. List this matter on **01.09.2021** either for appearance of the parties/dismissal of the petition

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)